

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:617
ANSWERED ON:26.07.2000
I.C.A.R.
CHANDRA NATH SINGH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Indian Council of Agricultural Research (ICAR) have full time Director (Vigilanc
(e);
(b) if so, the reasons therefor and the time by which the post is likely to be filled up;
(c) the number of disciplinary cases pending in that department alongwith their time of pendency; and
(d) the steps taken to finalise those cases expeditiously?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN)

(a) Yes, Sir.

(b) ICAR does not have a full time Director (Vigilance) as there is no sanctioned post of Director (Vig.).However, a proposal to create the post of Director (Vig.) is under active consideration in consultation with Ministry of Finance.Action would be initiated to fill up the post once the post of Director (Vig.) is under active consideration in consultation with Ministry of Finance. Action would be initiated to fill up the post once the post of Director (Vig.) is created.

(c) The number of disciplinary cases pending and since when are given as under:-

(i) Disciplinary cases

Pending No. of pending
since year disciplinary cases.

1995	Five (05)
1996	One (01)
1997	Nil
1998	Five (05)
1999	Nine (09)
2000	Six (06)

Total : Twenty Six (26) cases

(ii) Vigilance cases

Pending Number of pending
since year vigilance cases

1993	Three (03)
1994	Nil
1995	Two (02)
1996	Three (03)
1997	Six (06)
1998	One (01)
1999	Eight (08)

2000

Two (02)

Total : Twenty Five (25) cases

(d) The pending disciplinary cases are being monitored regularly and Inquiry Officers are being reminded for submitting their reports expeditiously.